

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI
SUPPLEMENTARY CAUSE LIST DATED 09.12.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---------------------------------------|---|-------------------------------|--|
| 1. | Comp. App. (AT) (Ins) No. 427 of 2021 | PJ Networks Pvt. Ltd. Through Its Managing Director Mr. Sanjay Seth Vs. Pardeep Kumar Lakhani Resolution Professional of M/S Dion Global Solutions Ltd. | Rahul Pareva | Kaushal Bansa Kinshuk Chatterjee- RP |

For Orders

| | | | | |
|----|--|--|------------------|----------------------------|
| 2. | I.A. No. 2068 of 2021 in Comp. App. (AT) (Ins) No. 412 of 2020 | Apya Capital Services Pvt. Ltd. Vs. Guardian Homes Pvt. Ltd. | Bani Dikshit | Himanshu Yadav |
| 3. | Comp. App. (AT) No. 50 of 2021 | Smrutiben Shreyansbhai Shah Vs. The Lok Prakashan Ltd. & Ors. With | Anushree Kapadia | Natasha Dhruvan Shah-R2 |
| 4. | Comp. App. (AT) No. 51 of 2021 | Shreyansbhai Shantilal Shah Vs. Lok Prakashan Ltd. & Ors. | Avishkar Singhvi | Natasha Dhruvan Shah-R2 |

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By order of Hon'ble Chairperson
-sd/-
Registrar